

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:363
ANSWERED ON:23.07.2003
AMENDMENT IN DOWRY PROHIBITION ACT, 1961
RENUKA CHOWDHURY

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the National Commission for Women (NCW) had recently recommended any amendments in the Dowry Prohibition Act, 1961;
- (b) if so, the details thereof; and
- (c) the steps since taken in regard thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI JASKAUR MEENA)

- (a)&(b) No, Sir.
- (c) Does not arise.